

- (i) Report on the working and activities of the Andhra Bank for the year ended the 31st December, 1982 along with the Accounts and the Auditor's Report thereon.
- (ii) Report on the working and activities of the Corporation Bank for the year ended the 31st December, 1982 along with the Accounts and the Auditor's Report thereon.
- (iii) Report on the working and activities of the Oriental Bank of Commerce for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (iv) Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1982 along with the Accounts and the Auditor's Report thereon.
- (v) Report on the working and activities of the Vijaya Bank for the year ended the 31st December, 1982 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-6724/83]

12.18 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 27th July, 1983, adopted the following motion in regard to the presentation of the Report of the Joint

Committee of the Houses on the Mental Health Bill, 1981 :-

“That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981, be further extended up to the first day of the last week of the Hundred and Twenty English Session of the Rajya Sabha”.

#### MOTION RE : EXTENSION OF TIME FOR PRESENTATION OF REPORT OF PRIVILEGES COMMITTEE

SHRI R.R. BHOLE (Bombay South Central) : Sir, I beg to move :

“That this House do extend upto the last day of the first week of the Winter Session, 1983, the time for presentation of the Report of the Committee of Privileges on the question of privileges raised by Shri Mohd. Asrar Ahmad, M.P. against the Vice-Chancellor, Aligarh Muslim University for his alleged undignified and unbecoming behaviour with him at a meeting of the Court of Aligarh Muslim University held on 26th March, 1983, referred to the Committee on 29th April, 1983.”

SHRI ANANDA GOPAL MUKHOPADHYAY (Asansol) : Sir, I gave you a notice yesterday for a Call Attention Motion that the human rights of the people of West Bengal are being taken away.

MR. SPAEKER : I will consider it.

SHRI ANANDA GOPAL MUKHOPADHYAY : Sir, in the book it is not written that after giving a notice a Member will have to go.....(Interruptions)

SHRI ANANDA GOPAL MUKHOPADHYAY : Mr. Speaker.